

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 115/07/2019 O.A./260/79/2018 R DAS

-V/S-

M/O RAILWAYS ITEM NO:19 FOR APPLICANTS(S) Adv. : Mr. S. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the respondents submitted that the applicant has got relief as prayed for by the Department.</p>				
	<p>Ld. Counsel for the applicant submitted that he does not have any information from his client. Hence, the OA is disposed of as being not pressed.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
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pms					